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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.29/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.71/2008
NAME OF THE COMPANY	AGA Publications Limited & Others
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi& Others
NAME OF THE RESPONDENT(S)	AGA Publications Limited & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA representing on behalf of Y. SURYANARAYANA	Counsel for Petitioner	9849866556	Shy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R.2	PCS	9849056652	Shy

Heard Shri C. Shilpa, Learned Counsel representing Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent. CP is allowed with directions by separate orders.

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Member (J)